

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO. 4059
TO BE ANSWERED ON 9th DECEMBER, 2016 / AGRAHANAYA 18, 1938
(SAKA)

'SIDBI FUND TO MSME'

4059 : SHRI NISHIKANT DUBEY :

Will the Minister of FINANCE be pleased to state :

- (a) Whether the Small Industries Development Bank of India (SIDBI) has set up a fund under Make in India programme for Micro, Small & Medium Enterprises (MSME) sector;
- (b) if so, the details thereof and the role of SIDBI in micro financing sector ;
- (c) whether the SIDBI has identified the MSME units for providing loans at concessional rates under the said scheme;
- (d) if so, the details thereof, State/UT-wise including Jharkhand; and
- (e) the steps taken by the Government in this regard ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) :

Small Industries Development Bank of India (SIDBI) has set up a 'Make in India Fund [MII Fund]' of Rs.1,000 crore out of its own resources which became operational in July 2015. SIDBI has also launched "SIDBI Make in India Soft Loan Fund for Micro, Small & Medium Enterprises (SMILE)" with a corpus of Rs. 10,000 crore with the objective to provide soft loan, in the nature of quasi-equity and term loan to Micro, Small and Medium Enterprises (MSMEs) to take forward 'Make in India' campaign.

SIDBI provides loans and capacity building support to Micro Finance Institutions (MFIs) for on-lending to the economically disadvantaged people, mostly women.

(c) to (e) :

MII Fund targets new and existing MSMEs falling under the sectors identified within the Make In India Programme. Loans extended through the MII Fund are entitled to a concession of 50 basis points on the applicable interest rate. State wise details of credit extended by SIDBI under MII and SMILE fund is at Annex.

I. State wise sanction under SIDBI Make in India Fund (upto December 04, 2016)

State / UTs	No of Customer	Sanc. Amt (Rs. in crore)
Chandigarh	10	44.10
Chhattisgarh	2	0.00
Goa	1	1.10
Gujarat	98	310.34
Haryana	4	6.25
Karnataka	5	7.94
Kerala	2	5.50
Maharashtra	28	97.42
New Delhi	13	45.05
Punjab	14	12.88
Rajasthan	28	52.86
Tamil Nadu	73	76.69
Telangana	1	15.00
Uttar Pradesh	28	41.78
Uttarakhand	3	9.25
West Bengal	3	3.40
Total	313	729.56

II. State-wise sanction under SMILE up to 4/12/2016

S.No.	State / UTs	No. of beneficiaries	Sanctions (Amt in Rs.Cr.)
1	Andhra Pradesh	11	37.25
2	Assam	1	0.30
3	Chandigarh	10	25.58
4	Chhattisgarh	7	12.66
5	Dadar Nagar & Haveli	2	7.54
6	Daman & Diu	2	1.55
7	Delhi	77	200.78
8	Goa	4	3.40
9	Gujarat	132	497.93
10	Haryana	114	226.24
11	Himachal Pradesh	12	61.08
12	Jharkhand	8	5.92
13	Karnataka	23	56.16
14	Kerala	9	11.39
15	Madhya Pradesh	19	74.13
16	Maharashtra	151	380.16
17	Odisha	7	4.65
18	Puducherry	3	9.15
19	Punjab	83	132.60
20	Rajasthan	74	241.39
21	Tamil Nadu	111	196.74
22	Telangana	22	42.85
23	Uttar Pradesh	57	98.86
24	Uttarakhand	8	18.14
25	West Bengal	10	38.16
	Total	957	2384.12